

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 3rd February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Lafarge India Pvt. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Ms. Suparna Srivastava and
Mr. P.V. Sanjeev for R-2

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions on **25th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**